GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3860 TO BE ANSWERED ON THE 22^{ND} DECEMBER, 2015/PAUSHA 1, 1937 (SAKA)

COMMUNITY POLICING SCHEME

3860. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the implementation of Community Policing Scheme in various States and if so, the details and the outcome thereof:
- (b) the total funds allocated, sanctioned and utilized by various States under the scheme since inception of the scheme, State-wise;
- (c) whether the Government has taken note that shortage of funds has affected the implementation of the scheme in various States including the NCT of Delhi; and
- (d) if so, the reaction of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): "Public Order" and "Police" are "State subjects" as per entry 2 of the list II of the VII schedule of the constitution of India. Therefore, it is the responsibility of the State Governments/UTs administration to implement the various police reforms measures. The Centre can at best persuade the States from time to time to bring the requisite reforms in the Police Administration.

No separate fund for Community Policing Scheme is allocated to the States/UTs Governments. However, to improve the attitude and behaviour of Police personnel to make them citizen friendly and service oriented and develop a positive and helping attitude, a project namely "Soft Skills Training for police personnel" was approved by MHA on 22.7.2009.

Under this project, various training programmes have been conducted. Two Delhi Police districts i.e. South & South-West Districts have been completely covered under Soft Skill Training.

Further, the MHA has sanctioned Rs. 57/- lakhs for conducting 5 days training for police personnel on Soft Skill Development in 19 districts of Kerala.

The Planning Commission has allocated funds to the tune of Rs. 93.22 Cr. for Plan Schemes of National Police Mission (NPM), Bureau of Research and Development (BPR&D) under 12th five year Plan. NPM directorate has prepared four projects comprising 3 projects relating to Community Policing i.e. (a) Community Policing for the Students-Student Cadet Programme, (b) Community Counselling Centres, (c) Police Community Partnership, in this regard.

(c) & (d): As stated above, No separate fund for Community policing has been allocated for various States including NCT of Delhi.
